

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4952
TO BE ANSWERED ON 01.04.2025**

EWS CATEGORY RESERVATION

4952. SHRI MATHESWARAN V S:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of deliberations made by the Government to arrive at annual income of Rs. 8 lakhs per annum for EWS category reservation;
- (b) the components considered by the Government to arrive at annual income of Rs. 8 lakhs per annum for EWS category reservation; and
- (c) whether the Government has conducted any study to decide the annual income limit for EWS category reservation and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

(a) to (c): The annual family income limit of Rs. 8.00 lakh was fixed for Economically Weaker Sections category reservation, after examination. Family included the person who seeks benefit of reservation, his/her parents and siblings below the age of 18 years as also his/her spouse and children below the age of 18 years. The income included income from all sources i.e. salary, agriculture, business, profession etc.
